

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 562/2022

IN THE MATTER OF:

Ishika Gupta

... Applicant

VERSUS

Govt. of NCT of Delhi

.... Respondents

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ND04: 7/2/2023

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Filed by


(Dr. K.S. Jayachandran)
Special Secretary (Environment),
Government of NCT of Delhi

Date: 02.02.2023

Place: Delhi

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STATUS REPORT ON BEHALF OF GOVERNMENT OF NCT OF DELHI WITH RESPECT TO ORDER DATED 30.08.2022 PASSED BY THIS HON'BLE TRIBUNAL.

IT IS MOST RESPECTFULLY SHOWETH:

1. That this Hon'ble Tribunal has taken up the matter regarding abetment of pollution in "River Yamuna" on 30.08.2022 and directed to submit the latest factual position and give consolidated report. The Central Monitoring Committee headed by Secretary, Ministry of Jal Shakti which also includes NMCG and CPCB were also required to file latest status report of compliance status in the matter.
2. That, Hon'ble National Green Tribunal passed an order dated 09.01.2023 in OA No. 21/2023 "Ashwani Yadav Vs. Govt. of NCT of Delhi" on the same subject. Now, the OA 21/2023 is being listed alongwith OA No. 562/2022 {Ishika vs. Govt. of NCT of Delhi} and OA No. 06/2012 { Manoj Mishra vs. Union of India &Ors.} and other connected matters for further consideration on 07.02.2023.
3. That, in compliance of the order passed by this Hon'ble Tribunal dated 09.01.2023 in OA No. 21/2023 "AshwaniYadav Vs. Govt. of NCT of Delhi"

Government of NCT of Delhi filed a detailed compliance report through email dated 31.01.2023. 2

4. That the report filed in the OA 21/2023 on behalf of the Government of NCT of Delhi was subsequent to the meeting taken by Hon'ble Lieutenant Governor of Delhi as a Chairman of the High Level Committee. A detailed Action Plan was deliberated at length and finalized by the HighLevel Committee which includes treatment of all sewage generated in Delhi, trapping of all major drains out falling into river Yamuna, extending sewerage network in all unauthorized colonies and JJ Clusters, regulation of River Yamuna Flood Plain including removal of all encroachments / Dhobi Ghats, enforcement of Delhi Water Board Septage Management Regulations 2018, utilization of treated STP water, upgradation of 13 Common Effluent Treatment Plants treating industrial effluents, etc. ,which was part of the compliance report submitted to this Hon'ble Tribunal in OA 21/2023.
5. That the said compliance report filed by GNCTD be read as part and parcel to the reply herein and the same are not being repeated herein for the sake of brevity.
6. The present status report may kindly be taken on record.


(Dr. K.S. Jayachandran)
Special Secretary (Environment),
Government of NCT of Delhi

New Delhi

Dated: 02.02.2023